

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1931
TO BE ANSWERED ON 06.12.2024

PRADHAN MANTRI MATRU VANDANA YOJANA (PMMVY) 2.0

1931. SHRI RAJU BISTA:
SHRI RAHUL KASWAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the steps taken/proposed by the Government to create awareness regarding Maternity Benefits since 2023 and to ensure timely disbursement of benefits;
- (b) the amount allocated and utilised under the Pradhan Mantri Matru Vandana Yojana (PMMVY) since January, 2022, State/UT-wise along with the allocation in the districts of Darjeeling, Kalimpong and North Dinajpur district in West Bengal during the last five years;
- (c) the number of beneficiaries under the aforementioned Yojana since January 2022, year-wise;
- (d) the details of amount dispensed to the beneficiaries for the second child under the Janani Suraksha Yojana (JSY) since January 2022;
- (e) whether the Government is considering to extend the scope of PMMVY and include other components, therein if so, the details thereof; and
- (f) the details of the steps taken to address the gap between PMMVY 2.0 compensation and the state monthly wages for unskilled workers including the high discrepancy States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) The Ministry conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary levels. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.

(b) The State/UT-wise details of central share of funds released and utilization reported by States/UTs during the financial years 2021-22, 2022-23 and 2023-24 are **Annexed**. Funds are released to States/UTs and no district-wise funds are allocated/released under PMMVY.

(c) The year-wise details of beneficiaries enrolled under PMMVY during the years 2021-22, 2022-23, 2023-24 and (till 30.11.2024) are as under:

Financial Year	Number of Beneficiaries Enrolled
2021-22	52,30,822
2022-23	61,58,404
2023-24	53,07,969
2024-25 (Till 30.11.2024)	28,38,487

(d) The Ministry of Health & Family Welfare provides financial assistance under Janani Suraksha Yojana (JSY) to all pregnant women in those States/UTs that have low institutional delivery rates, namely, the States/UTs of Assam, Bihar, Chhattisgarh, Jharkhand, Jammu and Kashmir, Ladakh, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh and Uttarakhand are categorized as Low Performing States (LPS). However, in remaining States/UTs where the levels of institutional delivery are satisfactory, pregnant women from BPL/SC/ST households only are entitled for JSY benefit. These states are categorized as High Performing States (HPS) under JSY. The conditionalities of age of pregnant women i.e. 19 years or above and only up to two children have been removed w.e.f. 08.05.2013. The details of total expenditure incurred during the FY 2021-22, 2022-23, 2023-24 and 2024-25 are as under:

Financial Year	Expenditure (Rs. In Crore)
2021-22	1,478.73
2022-23	1,778.10
2023-24	1,814.86
2024-25 (Up to Quarter 2)	607.00

(e) No such proposal is under consideration of the Ministry of Women and Child Development under PMMVY.

(f) One of the objectives of PMMVY is to provide cash incentive for partial compensation for the wage loss so that the woman can take adequate rest before and after the delivery. There is no proposal under consideration of the Ministry of Women and Child Development to address the gap between PMMVY 2.0 compensation and the State monthly wages.

34.	Tripura	4.53	4.49	3.27	4.71 [^]	11.31	2.79	0.00
35.	Uttar Pradesh	290.85	199.70	500.68	640.89 [^]	0.00	123.97* [^]	0.00
36.	Uttarakhand	20.71	23.81 [^]	16.69	NR	30.35	19.68	0.00
37.	West Bengal	162.58	0.005	63.22	NR	0.00	0.00	0.00
	Total	1628.35	1294.12	1988.14	1874.48	856.42	770.25	228.27

[^] - This amount includes the unspent balance of previous years.

* - This amount includes the State share also.

NR - Not Reported.
